

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2361  
ANSWERED ON:11.03.2015  
SPEEDY DEVELOPMENT OF UNIVERSITIES  
Patle Smt. Kamla Devi

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the reaction of the Government on providing central grants to the newly established universities for their speedy development;
- (b) whether the University Grants Commission (UGC) has done away with the 'One Time Catch up Grant' Scheme under the Twelfth Five Year Plan;
- (c) if so, the details thereof; and
- (d) whether the Government is likely to sanction 200 crore rupees to each of the said universities under National Higher Education Mission campaign for developing them speedily and if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): The Central Government funds universities through the University Grants Commission (UGC), provided they are eligible to receive such funding under section 12B of the UGC Act, 1956. The Ministry of Human Resource Development has also launched the Centrally Sponsored Scheme (CSS) of "Rashtriya Uchchatar Shiksha Abhiyan" (RUSA), under which infrastructure grants are provided to even those state public universities, which are not covered under section 12B of the UGC Act, 1956.
- (b) & (c): Yes, Madam. The UGC scheme of One Time Catch up Grant has been discontinued in the 12th plan period.
- (d): No, Madam. However, under RUSA, or the National Higher Education Mission, an amount of Rs. 20 crore as infrastructure grants can be provided to each eligible state public university.